

**Development and modernisation of fishing industry**

688. SHRI SHYAM LAL YADAV: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether it is a fact that a proposal is under Government's consideration to develop and modernise the fishing industry;

(b) if so, what is the target of fish production envisaged by 1982-83 and what is the present fish production;

(c) what steps Government propose to take to bridge the gap between the present and targetted fish production; and

(d) whether it is also a fact that Government have taken steps to ensure availability of suitable fish nets for mechanised fishing?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) to (d). Information is being collected and will be placed on the Table of the Sabha.

**Commercial assignments to the cooperatives**

689. SHRIMATI PRATIMA BOSE: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) what type of commercial assignments have been given to the cooperatives during the last one year, by individual public sector under his Ministry; and

(b) what are the assignments exclusively reserved or to be reserved for cooperative sector, category-wise?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) and (b). The information is being collected and will be laid on the Table of the Sabha.

**Financial assistance for implementation of land reforms scheme in Rajasthan during 1977-79**

690. SHRI KISHAN LAL SHARMA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) what is the amount of financial assistance given by the Central Government to Rajasthan Government for implementing the land reform schemes during the years 1977-78 and 1978-79; and

(b) whether a part of the assistance has been withdrawn from the World Bank Assistance Fund and if so, what is the amount?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) Under the Central Sector Scheme of Assistance to the allottees of ceiling surplus land, the Rajasthan Government has been given financial assistance of the order of Rs. 94.81 lakhs in 1977-78. No assistance was released during 78-79 under this scheme as the Rajasthan Government has not furnished utilisation certificates for the funds released to them during the years 1975—78.

(b) No, Sir.

**Irrigation schemes for Rajasthan during 1977-78**

691. SHRI KISHAN LAL SHARMA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) what is the total number of irrigation schemes sanctioned for Rajasthan during the years 1977 and 1978;

(b) whether it is a fact that the State Government have approached the Central Government for expediting other irrigation schemes which